

GAHC010060212023



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : MC/18/2023

1: ASSAM JUDICIAL SERVICE ASSOCIATION AND 8 ORS
REPRESENTED BY ITS PRESIDENT, SRI SATYAJIT KHOUND, S/O SRI LABA
NATH KHOUND, RESIDENT OF T.R. PHUKAN ROAD, SUWAGPUR,
CHOLADHARA, WARD NO. 13, JORHAT EAST, JORHAT, ASSAM, PIN 785001.

2: SRI SATYAJIT KHOUND

3: SRI CHATURJYA PRASAD TALUKDAR, GENERAL SECRETARY ASSAM

4: SRI ARUP JYOTI BAISHYA

5: SRI UTPAL RAJKHOWA

6: SRI ROMEN BARUAH

7: SRI CHINMOY BARUAH

8: SRI NAYAN SANKAR BARUAH

9: DEBASISH KASHYAP

VERSUS

THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ASSAM
O/O THE ACCOUNTANT GENERAL (A AND E), MAIDAMGAON, BELTOLA,
GUWAHATI-781029

For the Applicants : Mr. U.K. Nair, Senior Advocate, assisted by Mr. H.K. Das, Advocate.
For the Respondent : Mr. B. Chakravarty, Advocate, assisted by Mr. R.K. Talukdar,
Standing Counsel, Accountant General.

- B E F O R E -
HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE MITALI THAKURIA

21.06.2023

The issues highlighted by the petitioners in the connected writ petition being WP(C) (Suo Moto) No.2/2020, which was disposed of vide order dated 02.02.2021, have still not been resolved.

A communication dated 19.06.2023 (wrongly mentioned as 19.06.2024) has been placed for perusal, which indicates that an agency has been assigned the task of developing an Integrated Financial Management System, which has been given 24(twenty-four) weeks' time to complete the process beginning from February, 2023 onwards.

Mr. U.K. Nair, learned senior counsel representing the petitioners submits that large number of Judicial Officers have received manual pay slips

which are fraught with anomalies and discrepancies and now, the process of rectification is proceeding at a snail pace.

In view of the facts noted above, we hereby direct that a competent Officer from the Office of the Accountant General and the Legal Remembrancer-cum-Secretary to the Government of Assam shall remain present before this Court on the next date of listing.

List again on **27.06.2023**.

JUDGE

CHIEF JUSTICE

Comparing Assistant